HIGH COURT OF JHARKHAND: RANCHI

Office order No. 05/Accts.

Dated 05th January, 2013

In pursuance of the guidelines and norms prescribed vide order dated 13/08/1997 passed by the the Hon'ble Supreme Court of India reported in Vishaka and others –Vrs-State of Jharkhand and others [(1997) 6SCC 241], the Court have been pleased to constitute a 'COMPLAINTS COMMITTEE' consisting of the following members to deal with the matter relating to sexual harassment of the women employees of this Court:-

1. Smt. Flora Herenz, Section Officer

-Chairperson

2. Smt. Rekha Kumari, Assistant

-Member

3. N.G.O. to be nominated

-Member

Sd/- A.V. Singh

Registrar General

Memo No. 42-124 /Accts.Dated Ranchi the 7-1-20/3.

Copy forwarded to the

- 1) O/o the Registrar General,
- 2) Registrar (Establishment),
- 3) Registrar (Administration),
- 4) Registrar (Vigilance),
- 5) P.S. to Hon'ble the Chief Justice,
- 6) P.P.S. to Hon'ble the Chief Justice.
- 7) All Joint Registrars,
- 8) All Deputy Registrars, & Assistant Registrars
- 9) I/c P.A. Section,
- 10) Senior Secretaries / Secretaries for kind information to their Lordships',
- 11) I/c Court Master Section,
- 12) Deputy Director (Translation),
- 13) Stamp Reporter,
- 14) Oath Commissioner,
- 15) All Section Officers

Jharkhand High Court, Ranchi for information and needful.

The Section Officer, Hon'ble Judges' Library is directed to communicate the above order amongst all the Legal Assistants of the Court.

The Assistant Registrar (Judicial)-I, Jharkhand High Court, Ranchi, is requested to get this order uploaded on the website of this Court for information of all concerned.

Registrar General